

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 95
TO BE ANSWERED ON 02.02.2023**

**IMPLEMENTATION OF SCHEME FOR REHABILITATION OF BONDED
LABOURERS**

95. SHRI BINOY VISWAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) the persons rescued and rehabilitated under the Scheme for the Rehabilitation of Bonded Labourers since 2019, year-wise and State-wise details thereof;**
- (b) the funds allocated and utilised for rehabilitation of bonded labourers, year-wise and State-wise details thereof; and**
- (c) whether rescued child labourers are being granted benefits and compensation under the Scheme for Rehabilitation of Bonded Labourers in accordance with the National Human Rights Commission's order passed in June 2022?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Ministry of Labour and Employment has been implementing a Central Sector Scheme viz. Rehabilitation of Bonded Labour for identification and rehabilitation of bonded labourers. The State -wise details of rescued / rehabilitated bonded labourers and funds released since 2019 - 20 to 2022-23 (upto 30.01.2023) is annexed.

The appropriate Government takes necessary action to implement the orders passed by National Human Rights Commission and provides the benefits and compensation to rescued bonded labourers under the Scheme for Rehabilitation of Bonded Labourers.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA
UNSATURED QUESTION NO. 95 FOR 02.02.2023 BY SHRI BINOY VISWAM REGARDING
IMPLEMENTATION OF SCHEME FOR REHABILITATION OF BONDED LABOURERS**

Sl. No.	State / UTs	2019-20		2020-21		2021-22		2022-23*	
		No. of Bonded Labourer rescued /rehabilitated	Funds Released	No. of Bonded Labourer rescued / rehabilitated	Funds Released (in lakhs)	No. of Bonded Labourer rescued/rehabilitated	Funds Released (in lakhs)	No. of Bonded Labourer rescued / rehabilitated	Funds Released (in lakhs)
1.	Assam			1	2	0	0	0	0
2.	Bihar			220	43.65	360	58	0	0
3.	Madhya Pradesh			34	6.2	0	0	0	0
4.	Rajasthan	No cases were reported during financial year 2019-20		49	9.8	50	10	70	14
5.	Tamil Nadu			0	0	1016	203.13	297	59.40
6.	Uttar Pradesh			0	0	0	0	287	390.2
7.	Chhattishgarh			0	0	250	50	0	0
8.	West Bengal			16	11.2	0	0	0	0

*upto 30.01.2023
